

ITEM NO.3

COURT NO.8

SECTION XVII/XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).13301/2015

SUBRATA BHATTACHARYA

APPELLANT(S)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

RESPONDENT(S)

(IA No.137097/2019-APPROPRIATE ORDERS/DIRECTIONS)

WITH

T.C.(Cr1.) No. 1/2016 (XVI-A)

IA No.184288/2018-CLARIFICATION/DIRECTION)

Date : 22-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s)

Mr.M.P.Singh, Adv.

Mr.Rajeev Kumar Biswas, Adv.

(For Applicant)

Mr.Rajneesh Bhaskar, Adv.

Mr.Sujeet Kumar Mishra, Adv.

Mr.Vimlesh Shukla, Sr.Adv.

Mr.Jai A. Dehadrai, Adv.

Mr.Sidharth Arora, Adv.

Mr.Harshit Goel, Adv.

Mr.Sameer Shrivastava, Adv.

(For Intervenor)

Ms.Jasmine Damkewala, Adv.

Mr.Shaurya Vardhan, Adv.

Ms.Vaishali Sharma, Adv.

Ms. Amita Singh Kalkal, AOR

For Respondent(s)

Mr.Sanjay Jain, ASG

Mr.Arijit Prasad, Sr.Adv.

Mr.Zoheb Hossain, Adv.

Ms.Ramy Ranjan, Adv.

Mr.Saurabh Choudhary, Adv.

Mrs.Anil Katiyar, Adv.

Mr.Sanjay Jain, ASG
Mr.R.Balasubramanian, Sr.Adv.
Mr.Abhishek Kumar, Adv.
Mr.Pranay Ranjan, Adv.
Mr.Arvind Kr. Sharma, Adv.

Mr.Pratap Venugopal, Adv.
Ms.Surekha Raman, Adv.
Ms.Viddusshi, Adv.
Mr.Akhil Abraham Roy, Adv.
Mr.Vijay Valsol, Adv.
M/s K.J.John & Co.

Mr.Rajinder Kumar Singh, Adv.
Mr.Hitesh Kumar Sharma, Adv.
Mr.S.K.Rajora, Adv.
Mr.P.K.Singh, Adv.

Mr.Joseph Aristotle, Adv.
Mrs.Priya Aristotle, Adv.
Ms.Sneha, Adv.

Mr.Anjani Kumar Mishra, Adv.
Ms.Rohini Prasad Tiwari, Adv.
Mr.Hardeep Mishra, Adv.
Mr.Shiv Ram Pandey, Adv.
Mr.C.M.Patel, Adv.
Dr.Arun Kumar Jha, Adv.

Ms.Kamakshi S. Mehlwal, AOR

Mr.Somiran Sharma, AOR

Mr.Aditya Singh, AOR

Mr.Gagan Gupta, AOR

Mr.Aviral Kashyap, AOR

Mr.Mukesh Kumar Maroria, AOR

Mr.Ritesh Agrawal, AOR

Mr.Vinod Sharma, AOR

Mrs.Rachana Joshi Issar, AOR

Mr.Amit Kumar, AOR
Mr.Hetu Arora Sethi, AOR
Ms.Shalu Sharma, AOR
Mr.Rameshwar Prasad Goyal, AOR
Mr.Yadav Narender Singh, AOR
Ms.Pratibha Jain, AOR
Mr.Atishi Dipankar, AOR
Mr.Abhishek Singh, AOR
Mr.Avijit Mani Tripathi, AOR
Mr.Mohit Paul, AOR
Mr.Shivendra Singh, AOR
Ms.Priya Aristotle, AOR
Mr.Joel, AOR
Mrs.Shubhangi Tuli, AOR
Mr.Shree Pal Singh, AOR
Mr.Rajeev Kumar Bansal, AOR
Mr.Avadh Bihari Kaushik, AOR
Mr.P.N.Puri, AOR
Ms.Christi Jain, AOR
Mr.Gopal Jha, AOR
Mr.Prakash Kumar Singh, AOR
Mr.Mohit D. Ram, AOR
Ms.Anuradha Mutatkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.137097/2019 in C.A.No.13301 of 2015

Shri R.Balasubramanian, learned Senior Counsel appearing on behalf of the Central Bureau of Investigation states that full cooperation shall be rendered to SEBI in order to ensure that the four vehicles which form the subject matter of the interim application are duly taken possession of so as to place them within the control of Justice R.M.Lodha Committee.

I.A.No.137097 of 2019 is accordingly disposed of.

IA No.184288/2018 in T.C.(Cr1.) No.1/2016

Learned Senior Counsel appearing on behalf of the CBI seeks two weeks time for filing a counter affidavit.

List the matter on 6th December, 2019.

(Ashok Raj Singh)
Court Master

(Saroj Kumari Gaur)
Court Master